

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA 48/97

Wednesday the 29th day of July 1998.

CORAM

HON'BLE MR P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

T. Devidas  
Retd. Coir Board Secretary  
Mangalam Karothi  
Elamkulam Road  
Kochi - 682 017.

...Applicant

(By advocate Mr K.M.R. Menon)

Versus

1. Union of India represented by  
the Secretary to the Govt. of India  
Ministry of Industry  
Dept. of Small Industries  
Udyog Bhavan, New Delhi.
2. The Secretary to the Govt. of India  
Ministry of Pension & Pensioners Welfare  
Dept. of Pension, Lok Nayak Bhavan  
Khan Market, New Delhi-110 003.
3. Chairman, Coir Board  
M.G.Road, Ernakulam. ...Respondents.

(By advocate Mr Mathews J Nedumpara)

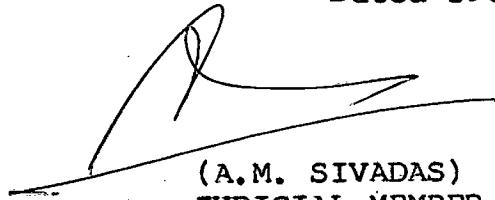
Application having been heard on 29th July 1998,  
the Tribunal on the same day delivered the following:

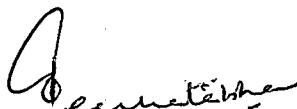
O R D E R

HON'BLE MR P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Learned counsel for applicant submits that he  
wishes to withdraw the application without prejudice.  
He is permitted to do so. Application is dismissed as  
withdrawn. No costs.

Dated 29th July 1998.

  
(A.M. SIVADAS)  
JUDICIAL MEMBER

  
(P.V. VENKATAKRISHNAN)  
ADMINISTRATIVE MEMBER

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